Annexure-4

Name of the Corporate Debtor: Eashkrupa Shipping & Logistics (I) Private Limtied Date of commencement of CIRP: 21/10/2023

List of Creditors as on: 20/11/2023

Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Central Bank of India	06-11-2023	3,76,52,080/-	3,76,52,080/-	Secured Financial Creditor	NA	NA	NA	91.03	0	0	0	0	Property mortgaged with bank. The property in the name of Mr. Navnath N Gole & Lata N Gole-Suspended Directors of Eashkrupa Shipping & Logistics (I) Private Limited. Personal guarantee of both Directors Mr. Navnath Gole and Ms. Lata	Claims provisionally admitted by IRP owing to limited information provided by the Corporate debtor and stringent timelines prescribed by IBC, 2016
2	Saraswat Co-Oprative Bank Limited	15-11-2023	37,12,123/-	37,12,123/-	Secured Financial Creditor	NA	NA	NA	8.97	0	0	0	0	Hypothecation of vehicle viz. Skoda Kodiaq Style 2.0 MH 46 BE 9606.	Claims provisionally admitted by IRP owing to limited information provided by the Corporate debtor and stringent timelines prescribed